

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2456
ANSWERED ON:08.08.2000
SCHEMES FOR UPLIFTMENT PROTECTION OF TRIBES
RASHID ALVI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government are aware that migrant Taungyas engaged in tree plantations have been uprooted in Uttar Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there are any other tribals who need to be protected;
- (d) if so, the details thereof; and
- (e) the schemes made by the Union Government for the upliftment and protection of such tribals?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

a)& b) No such case has been reported to this Ministry.

c),d)& e) The Union Government has already identified 75 tribal communities in 14 States and 1 UT and has categorized them as Primitive Tribal Groups (PTGs) based on the pre-agriculture level of technology, low level of literacy and stagnant or diminishing population. For their all round development a new Central Sector Scheme for the development of PTGs was introduced during 1998-99.